

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-29-2020**

Mulakh Khajan Tenants Association  
& Others .... Petitioners  
Versus  
State of Goa & Others .... Respondents

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Shri Dattaprasad Lawande with Shri Pradosh Dangui,  
Advocates for the Respondent No.5.

**Coram:- NUTAN D. SARDESSAI &  
M.S. JAWALKAR, JJ.**

**Date:- 21<sup>st</sup> July, 2020**

P.C.

None for the petitioners. None for the respondent  
nos.1 to 4, 7, 10, 12, 13 and 14.

2. Shri Dattaprasad Lawande, the learned Advocate  
for the respondent no.5 seeks time of a week to file his  
affidavit.

3. List the matter on 31.07.2020.

**M.S. JAWALKAR, J.****NUTAN D. SARDESSAI, J.**

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